Annexure – 7

Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD.. ; Date of commencement of CIRP: 21.10.2022 ; List of creditors as on: 05.05.2023

List of operational creditors (Government dues) (Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO	Regional Provident Fund Commissioner,Gurugram	1	10-11-22	19,645,690	19,645,690	Government Dues	-	-	No	-	-	-	-	-	
2	Excise & Taxation Officer-Cum-Assesing Authority, Gurugram(East) Ward-5	Office of the Deputy Commissio	1	23-12-22	609,954,863.00	609,954,863.00	Government Dues	-	-	No	-	-	-	-	-	
3	Deputy Commissioner Of Income Tax, TDS Circle, Gurgaon		1	06.01.2023	15,584,400.00	15,584,400.00	Government Dues	-	-	No	-	-	-	-	-	
	Total		**3**		**645,184,953.00**	**645,184,953.00**									**-**	